this project. The OECF (Japan) has also got an independent techno-economic appraisal of the project conducted recently and has fund the project to be acceptable for OECF (Japan) assistance. However, their decision to sanction loan assistance for this project is awaiting the final investment approval of the Government of India/Government of National Capital Territory of Delhi to this project, which has been sought for. The OECE (Japan) has asked for this approval to be conveyed to them by mid-August, 1996, in order to be able to include this project in their 1996-97 Loan Package.

The estimated period for the completion of the project will be 10 years from the date of commencement.

मध्य प्रदेश में नेहरू रोजगार योजना के अन्तर्गत धनराशि

553. **श्री दिलीप सिंह जूदेव:** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्र तथा मध्य प्रदेश सरकार द्वारा मध्य प्रदेश में नेहरू रोजगार योजना के अन्तर्गत आवास प्रबंधन एवं आश्रमगृह उन्नयन हेतु वर्ष 1993-94 और 1994-95 के दौरान कितनी धनराशि आवंटित की गई;

(ख) राज्य सरकार द्वारा इन योजनाओं के लिए उक्त वर्षों के दौरान कितनी राशि की मांग की गई थी;

(ग) इन दोनों योजनाओं के अन्तर्गत जिलावार कितने आवासों एवं आश्रमगृहों का निर्माण किया गया; और

(घ) वर्ष 1995-96 के दौरान राज्य के शहरी क्षेत्रों के लिए प्राप्त प्रस्तावों और स्वीकृत योजनाओं का ब्यौरा क्या है?

शहरी कार्य और रोजगार मंत्रालय में राज्य मंत्री (डा० यू० वेंकटश्वरलु) (क) और (ख) आवास प्रबंधन और आश्रमगृह के लिए केन्द्र सरकार द्वारा ऐसी कोई निधियां रिलीज नहीं की जा रही है। मध्य प्रदेश के लिए वर्ष 1993-94 और 1994-95 के दौरान नेहरू रोजगार योजना (एनआरवाई) के आवास और आश्रय उन्नयन की स्कीम के लिए 196.10 लाख रुपयें की केन्द्रीय निधिय हडको को दी गयी है। इसी अवधि के लिए, राज्य ने 136.62 लाख रुपये की धनराशि अपने स्वयं के शेयर के रूप में मुहैया करायी है। निधियों के नियतन का निर्णय वर्ष-दर-वर्ष आधार पर योजना आयोग द्वारा नियतित निधियों और शहरी गरीबी के प्रभाव क्षेत्र के आधार पर केन्द्र सरकार द्वारा किया जाता है।

(ग) और (घ) केन्द्र स्तर पर नेहरू रोजगार योजना के तहत जिलेवार, आंकड़े नहीं रखे जाते हैं। वर्ष 1995-96 के दौरान आवास. और आश्रय उन्नयन की स्कीम के लिए हडको को 14.25 लाख रुपये की धनराशि दी गयी थी। वर्ष 1995-96 के दौरान मध्य प्रदेश सरकार द्वारा हडको को कोई प्रस्ताव नहीं भेजा गया।

स्थापित विद्युत उत्पादन क्षमता का अल्प उपयोग किया जाना

554. **श्री ईश दत्त यादव:**
श्री नागमणि:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि विद्युत उत्पादन की स्थापित क्षमता का केवल 54 प्रतिशत ही इस्तेमाल किया जा रहा है, जिसके फलस्वरूप राज्यों को बिजली संकट का सामना करना पड़ रहा है; और

(ख) यदि हां, तो कुल स्थापित क्षमता का पूर्ण उपयोग न करने के क्या कारण हैं?

विद्युत मंत्रालय में राज्य मंत्री (डा० एस० वेणुगोपालाचारी): (क) वर्ष 1995-96 के दौरान, 31.3.96 के अनुसार 83287 मे०वा० की अधिष्ठापित क्षमता की तुलना में विद्युत उत्पादन 380.1 बि०यू० था। वर्ष 1995-96 के दौरान ताप विद्युत केन्द्रों का संयंत्र भार अनुपात 63 प्रतिशत था। देश में विद्युत कमी का मुख्य कारण उपलब्धता की तुलना में मांग का अधिक होना है।

(ख) अधिष्ठापित-क्षमता का संपूर्ण उपयोग न किए जाने के मुख्य कारणों में, यूनिटों का पुराना पड़ जाना, कम गुणवत्ता और मात्रा में कोयले की आपूर्ति, योजना-बद्ध और जबरन कामबंदी की उच्च दर और उपचारात्मक एवं वार्षिक तथा बड़े अनुरक्षण कार्यक्रम को क्रियान्वित न किया जाना शामिल है।

Setting up OF Food Processing Units

555. SHRI IQBAL SINGH: WiU the Minister of FOOD PROCESSING-INDUSTRIES be pleased to state:

(a) whether Government propose to set up new Food Processing Units in the country, particularly in Punjab;

(b) if so, the details thereof, State-wise; and

(c) by when these units are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) to (c) The Ministry of Food Processing Industries does not set any food processing industries directly in any State. Food Processing Industries except brewing and distillation of alcoholic beverages and those items reserved for the Small Scale Sector are delicensed and the entrepreneurs are only to file Industrieal Entrepreneur memoranda (lEM). However, approvals are granted in case of Industries where Industrial Licences are required or for 100% EOUs or for Foreign Collaboration, etc.

From August, 1991 to March, 1996, 3573 Industrial Entrepreneur Memoranda envisaging an investment of over Rs. 43.429 crores involving an employment of 5.93 lakh persons have been filed. The Statewise information is at statement (See *below).* During this period 287 lEMs involving investment of 3268 crores and employment of 74,472 persons have been filed for setting up food processing industries in the State of Punjab. Out of these 24 projects have already been implemented involving an investment of Rs. 176 crores and employment of 11,842 persons.

Since liberalisation 815 perposals involving an investment of Rs. 11,418 crores and employment of 1.95 lakh persons have been approved by the Government. Statewise details of the proposals approved are at statement-II *{See below).* During the same period 18 approvals have been granted for setting up food processing industrties in Punjab, involving an investment of Rs. 528 crores including a foreign investment of 228 crores and employment of 27,848 persons. It generally takes 2-3 years for the units to be set up and start production.

Statement-I

State-Wise Summary of lEMs Filed upto March 96

(Rupees in thousands)

Sl. No.	Name of the state	No. of Items Filed	Proposed Employment	Proposed Investment
1.	Andhra Pradesh	247	50010	20505898
2.	Assam	4	205	1899300
3.	Bihar	25	2193	2262790
4.	Gujarat	273	40164	36156619
5.	Haryana	386	64743	34957067
6.	Himachal Pradesh	39	5853	2891000
7.	Jammu & Kashmir	10	986	317403
8.	Karnataka	86	10131	10536673
9.	Kerala	40	5519	9043633
10.	Madhya Pradesh	321	48279	29391823
11.	Maharashtra	500	78311	100715025
12.	Manipur	0	0	0
13.	Meghalaya	1	56	50000
14.	Nagaland	1	140	8400

Sl. No.	Name of the state	No. of Items Filed	Proposed Employment	Proposed Investment
15.	Orissa	17	3195	1154214
16.	Punjab	287	74472	32677083
17.	Rajasthan	322	47859	34653660
18.	Tamil Nadu	146	17484	9107081
19.	Tripura	0	0	0
20.	Uttar Pradesh	673	118968	91785141
21.	West Bengal	103	15399	12840035
22.	Sikkim	1	85	16000
23.	Andman Nikobar	1	260	45060
24.	Arunachal Pradesh	0	0	0
25.	Chandigarh	3	436	99265
26.	Dadar & Nagar Haveli	13	735	502402
27.	Delhi	42	3861	913388
28.	Daman & Diu	9	588	157100
29.	I M & A Islands	0	0	0
30.	Mizoram	0	0	0
31.	Pondicherry	14	1585	702778
32.	Goa	9	1311	903475
	GRAND TOTAL	8573	592822	434292248

Sutement-II

Statement Details of Proposals Approved upto March 96

(Rupees in crores)

S. No.	Name of the State	No. of Proposals	Total Project Cost	Foreign Investment			Employment
				NRI	OTHERS	TOTAL	
1.	Andhra Pradesh	147	1492	100	83	183	20521
2.	Assam	1	14	—	1	1	347
3.	Bihar	6	31	—	1	1	483
4.	Gujarat	40	360	21	78	99	5268
5.	Haryana	73	607	54	26	80	8156
6.	Himachal Pradesh	19	351	26	66	92	2251
7.	Jammu & Kashmir	4	38	—	—	—	400

S. No.	Name of the State	No. of Proposals	Total Project Cost	Foreign Investment			Employment
				NRI	OTHERS	TOTAL	
8.	Karnataka	40	243	7	39	46	4470
9.	Kerala	43	213	3	24	27	3870
10.	Madhya Pradesh	24	416	12	14	26	3441
11.	Maharashtra	139	1927	55	443	498	49712
12.	Manipur	—	—	—	—	—	—
13.	Meghalaya	—	—	—	—	—	—
14.	Nagaland	—	—	—	—	—	—
15.	Orissa	6	31	1	—	1	644
16.	Punjab	18	528	4	224	228	27848
17.	Rajasthan	43	304	14	9	23	16663
18.	Tamil Nadu	63	839	5	447	452	8267
19.	Tripura	1	2	—	1	1	80
20.	Uttar Pradesh	62	1090	13	348	361	7849
21.	West Bengal	19	248	3	20	23	3080
22.	Sikkim	1	10	—	—	—	100
23.	Andaman Nikobar	4	28	1	—	1	60
24.	Arunachal Pradesh	—	—	—	—	—	—
25.	Chandigarh	1	13	1	—	1	960
26.	Dadar & Nagar Haveli	2	1	—	—	—	42
27.	Delhi	4	31	—	—	—	311
28.	Daman & Diu	7	50	—	—	—	649
29.	I M & A Island	—	—	—	—	—	—
30.	Mizoram	—	—	—	—	—	—
31.	Pondicherry	2	13	—	—	—	692
32.	Goa	19	488	13	14	27	2902
33.	Location not specified/ Units in more than one location	27	2050	32	1213	1245	25770
	TOTAL	815	11418	365	3051	3416	194836